

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR**

**ORDER SHEET**

**ORDERS OF THE TRIBUNAL**

04.10.2012

OA No. 675/2012

Mr. Raghunandan Sharma, Counsel for applicants.

The only prayer made by the applicants in this OA is to decide their representation/legal notice dated 09.08.2012 (Annexure A/1) and if they are found more qualified then be they may be given appointment on the post for which they applied. Accordingly, the respondents are directed to decide the representation/legal notice dated 09.08.2012 (Annexure A/1) expeditiously but not later than a period of two months from the date of receipt of a copy of this order.

If any prejudicial order is passed against the applicants, they are at liberty to file substantive OA.

With these observations, the OA is disposed of with no order as to costs.

*Anil Kumar*  
(Anil Kumar)

Member (A)

*K.S. Rathore*  
(Justice K.S.Rathore)  
Member (J)

*ahq*